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श्री मती राम बागड़ी (मयुरा) : मली महोदय ने स्टेटमेंट दिया है---

Matters Under

MR. SPEAKER: We will give you a

अो मनी राम बागड़ी : वह तो ठीक है। लेकिन देश में स्थिति भयंकर है। इस पर ग्राप हमे एक सवाल करने की इजाजत नो दें। यह सवाल पहली भी भाया था । तब कहा गया था कि बाढ ग्राने से पहले इस पर बहस की जाए। प्रव जब लोग मरने लगे हैं तब भी भ्राप कहते है कि इस पर सवाल करने की इजाजत नहीं दी जा सकती है।

MK. SPEAKER: On statement, you cannot put questions.

12.55 hrs.

MATTERS UNDER RULE 377

(i) PROPOSAL TO SET UP CIVIL RIGHTS COMMISSION

SHRI G. M. BANATWALLA (Ponnani): Under rule 377 and with your kind permission, I have to bring an important matter to the notice of this august House and also of the Government. Sir, it is well known that the Government proposes to set up a Civil Rights Commission. The idea of a Civil Rights Commission is indeed laudable but it is now being said that the proposed Civil Rights Commission will also perform the functions of the Commissioner for Scheduled Castes and Scheduled Tribes as well as those of the Commissioner for Linguistic Minorities and that there will not be any separate Minorities Commission.

I am happy that the Hon. Prime Minister is here in the House. It will be recalled that during the Lok Sabha elections and even thereafter the Hon. Prime Minister repeatedly made statements about a sepa-Minorities Commission. Consequently, there is a lot of disappointment and anxiety among the minorities today, especially because these days incidents of atrocities on minorities are also on the increase. The other minorities like the linguistic minorities and religious minoriinquistic minorities and religious minorities have also various complaints and grievances. The Civil Rights Commission as has been now envisaged by the Government, will be too unwieldy, and it is also evident and quite apparent that such a Civil Rights Commission will not be able to pay specific attention to the various rights, problems and grievances of the 1909 L.S.—8

minorities. I must submit that the speciminorities. I must atomit that the specific rights, grievans and problems of the
minorities will get over-shadowed in the
wide realm of questions involving civil
rights, and the minorities will fall to
receive their due and prompt attention.
Such a Commission will also be a retrograde step, especially in the context of our democracy being emphasized as a secular democracy.

You know very well that in this very House there have been demands for bifurcation of the single Commission for Scheduled Castes and Scheduled Tribes into two different Commissions. It has been pointed out in this very House tha the nature of the problems of the Sheeduled Castes and those of the Scheduled Tribes are widely different in several respects. Yet we find that the present exclusive machinery available to some minorities, howsoever inadequate that machinery may be, is being sought to be scrapped and only one Commission has been thought of. I must emphasize that there is need for a separate Commission for linguistic minoritics, a separate Commission for religious minorities, a separate Commission for Scheduled Castes and a separate Com-mission for Scheduled Tribes. These Commissions must also have the necessary statutory and constitutional authority to see that their recommendations are of a binding nature.

With one more observation I will conclude: that is, that the Hon. Home Minister has announced, in the recent conference of the Chief Ministers. . .

MR. SPEAKER: That is not relevant to this: you are permitted to speak only on the Civil Rights Commission.

SHRI G. M. BANATWALLA: My only request to the Government is that it should consider the apprehensions, the demands and the aspirations of the minorities and, I would emphasize, let there be a new deal for the minorities.

(ii) dislocation of railway trappic and other losses due to ploods

भी हुकम चन्द कल्लवाय (उज्जीन) : भ्रध्यक्ष महोदय, महारे देश में हर साल बाढ़ प्राती है। पिछले 4.5 दिन मे भी देश में काफी बाढ़ें धाई हैं जिसके कारण काफी रेल-मार्ग रक गए हैं, उनमें दरारें पड़ गई हैं, काफी जानें गई हैं, पशुधन की हानि हुई है। हर वर्ष बाढ़ के कारण घरवों रुपए की हानि होती है, फसलें खराब होती हैं, लाखों जानवर मरते हैं, जानें जाती हैं और हर